

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

19. C.P.(IB)-701(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.07.2021**

NAME OF THE PARTIES: Aashapura Bhojnalay

V/s

Nityachaitanya Hospitality Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the OC/Petitioner, Ms. Khushboo Rohra i/b Sahil Mahajan is present through virtual hearing. None appeared for the Respondent.

Service of notice on the Respondent is not on record.

Counsel appearing for the Petitioner is directed to serve one more notice to the Respondent clearly intimating the next date of hearing and file service affidavit, track report etc. at least two days before the next date of hearing.

List this matter on **10.08.2021**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)